

Annexure - 3

Name of the Corporate Debtor: **Baggit India Private Limited**; Date of commencement of CIRP: **27.02.2026**; List of Creditors as on: **28.05.2026**

List of Secured Financial Creditors (Other than financial creditors belonging to any class of creditors)

| Sr. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks |
|-----|-------------------|---------------------------|---------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|---------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Axis Bank Limited | 10-03-2026 | 33,43,32,979 | 33,43,32,979 | Secured | 33,43,32,979 | 33,43,32,979 | No | 77.64 | 0.00 | 0 | 0 | 0 | - |
| 2 | Yes Bank Limited | 13-03-2026 | 9,35,57,337 | 9,35,57,337 | Secured | 9,35,57,337 | 9,35,57,337 | No | 21.73 | 0.00 | 0 | 0 | 0 | - |
| | Total | | 42,78,90,316 | 42,78,90,316 | | 42,78,90,316 | 42,78,90,316 | | 99.37 | 0.00 | 0 | 0 | 0 | |

Details of Security Interest:**1. Axis Bank Limited:****A. Details of Hypothecated Assets****1. Current Assets:**

These include the Borrower's stocks of raw materials, goods-in-process, semi-finished and finished goods, consumable stores and spares, and such other movables, including book debts, bills, whether documentary or clean, both present and future, whether in the possession or under the control of the Borrower or not, whether now lying loose or in cases on which are now lying or stored or acquired or shall hereafter from time to time during the continuance of these presents be brought into or upon or be stored or be in or about all the Borrower's factories, premises and godowns or wherever else the same may be, or be held by any party to the order or disposition of the Borrower or in the course of transit or on high seas or on order or delivery (referred to as the "Current Assets", which expression shall, as the context may permit or require, mean any or each of such Current Assets).

2. Receivables:

All amounts owing to, and received and/or receivable by, the Security Provider and/or any person on its behalf, all book debts, all cash flows and receivables and proceeds arising from/in connection with debtors and all rights, title, interests, benefits, claims and demands whatsoever of the Security Provider in or to or in respect of all the aforesaid assets, including but not limited to the Security Provider's cash-in-hand, both present and future (referred to as the "Receivables", which expression shall, as the context may permit or require, mean any or each of such Receivables).



B. Details of Mortgaged Assets (Details of Security without any relinquishment of right)

- Commercial Unit No. 204 & 205, 2nd Floor, Narayan Udyog Bhavan, Narayan Udyog Owners Premises Co-operative Society Ltd., Ambedkar Road, Lalbaug, Mumbai 400 012. Owner Name – Mrs. Nina Manoj Lekhi. Market Value – ₹4.06 Crores as per Valuation Report dated 22-08-2025. (Guarantor Property)
- Commercial Unit No. 206, 2nd Floor, Narayan Udyog Bhavan, Narayan Udyog Owners Premises Co-operative Society Ltd., Ambedkar Road, Lalbaug, Mumbai 400 012. Owner Name – Mrs. Nina Manoj Lekhi. Market Value – ₹1.72 Crores as per Valuation Report dated 22-08-2025. (Guarantor Property)
- Commercial Unit No. 218, 2nd Floor, Narayan Udyog Bhavan, Narayan Udyog Owners Premises Co-operative Society Ltd., Ambedkar Road, Lalbaug, Mumbai 400 012. Owner Name – Mr. Lalchand K Punjabi and Mrs. Geeta Lalchand Punjabi. Market Value – ₹1.77 Crores as per Valuation Report dated 22-08-2025. (Guarantor Property)
- Assignment of Keyman Insurance Policy having face value of ₹10 Crores. (Axis Bank is not relinquishing this security)

2. Yes Bank Limited:

First pari passu charge by way of hypothecation on all current assets (both present and future) of the company.

All of the Hypothecator's current assets, and all monies, securities, contractor guarantees, performance bonds, cash flows, book debts and receivables, all book debts, all cash flows, revenues, bank accounts together with investments, fixed deposits and any letter of credit provided by any person in favour of the Hypothecator, which description whether presently in existence, constructed or acquired hereafter.



Annexure - 4

Name of the Corporate Debtor: Baggit India Private Limited; Date of commencement of CIRP: 27.02.2026; List of Creditors as on: 28.05.2026

List of Unsecured Financial Creditors (Other than financial creditors belonging to any class of creditors)

| Sr. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks |
|-----|-----------------------------|---------------------------|------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|------------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | Kotak Mahindra Bank Limited | 17-03-2026 | 27,86,214 | 27,43,406 | Unsecured | NA | NA | No | 0.63 | NA | NA | 42,808 | NA | Claim received on 17.03.2026 |
| | Total | 0 | 27,86,214 | 27,43,406 | 0 | 0 | 0 | 0 | 0.63 | 0 | 0 | 42,808 | 0 | |

